

**Monthly Information Bulletin on Corporate
Sector**

October, 2014

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31st OCTOBER, 2014

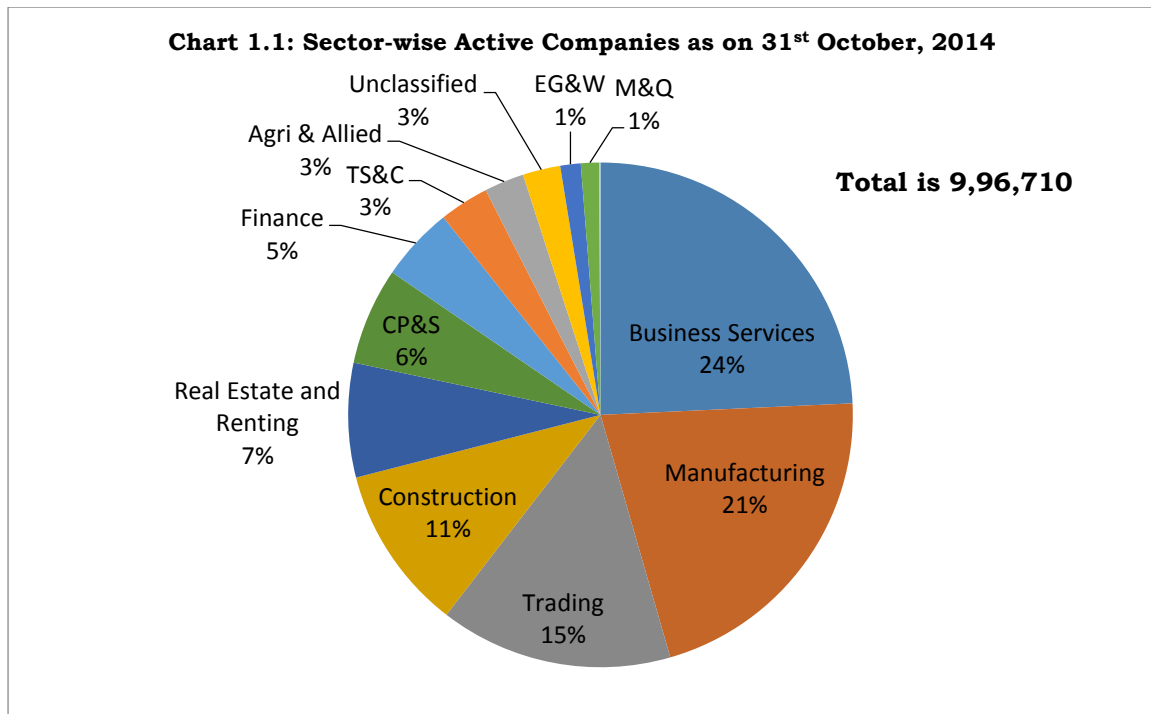
1. The total number of companies registered in the country as on 31st October, 2014, stood at 14,27,281. Of them, 2,61,325 companies were closed; 1,41,114 companies have not filed their statutory annual filings for 3 years consecutively; 39 companies were assigned dormant status as per the Companies Act, 2013; 5,174 companies were under liquidation; 22,338 companies were in the process of being struck-off and 581 companies were in the process of being re-activated. Taking the above into account, there were 9,96,710 active companies as on 31st October, 2014.

2. Out of the 2,61,325 closed companies, about 10,242 companies were liquidated/dissolved; 2,34,188 companies were defunct (and hence struck-off); 14,616 companies were amalgamated/ merged with other companies; 2,279 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 31st October, 2014.

3. Authorized Capital wise distribution of active companies as on 31st October, 2014 (**Table-1.2**) indicates that about 65.47% of companies (6,52,527 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.12% of companies (21,164 in number) have authorized capital of above Rs.10 crore each.

4. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (2,89,053), followed by Delhi (2,66,772) and West Bengal (1,83,466). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (2,10,722), followed by Delhi (1,93,153) and West Bengal (1,36,232) as on 31st October, 2014 (**Table-1.3**).

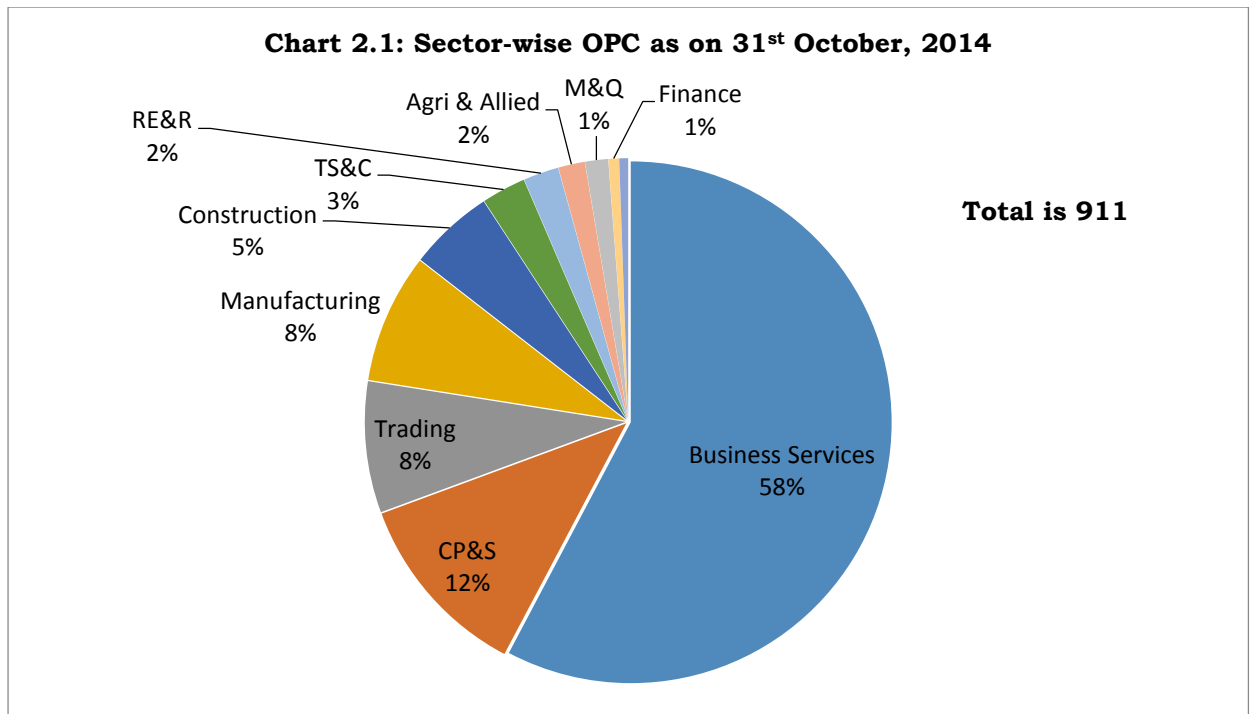
5. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.42 lakh) followed by Manufacturing (2.12 lakh), Trading (1.49 lakh) and Construction (1.05 lakh). Business Services comprise Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc.) (**Table-1.4 and Chart 1.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, CP&S is 'Community, personal & Social Services'. 24,023 active companies (unclassified category) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

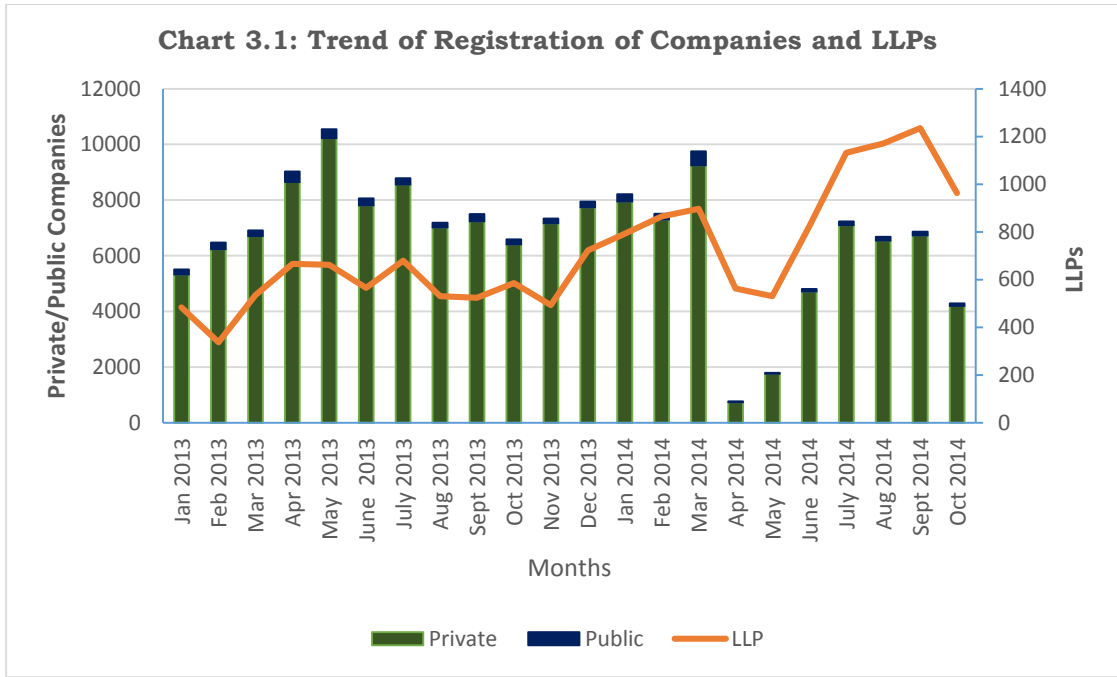
6. Up to 31st October, 2014, a total number of 911 One Person Companies (OPC) were registered with collective authorized capital of Rs. 19.86 crore. Economic activity wise classification of OPC up to 31st October, 2014 reveals that highest number of OPC are in Business Services (526) followed by Community, personal & Social Services (106), Trading (74) and Manufacturing (73) (**Chart 2.1**). During the month of October, 2014, a total of 165 OPC were registered with authorized capital of Rs. 3.76 crore. Economic activity wise classification of OPC during the month reveals that highest number of 113 OPC were registered in Business Services, followed by 13 in Community, personal & Social Services and 10 in Trading (**Table 2.1**). Highest number of 34 OPC were registered in Maharashtra (20.61 %) followed by 23 in Delhi (13.94 %) and 21 in Karnataka (12.73%) during the month of October 2014.



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, CP&S is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

III. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs

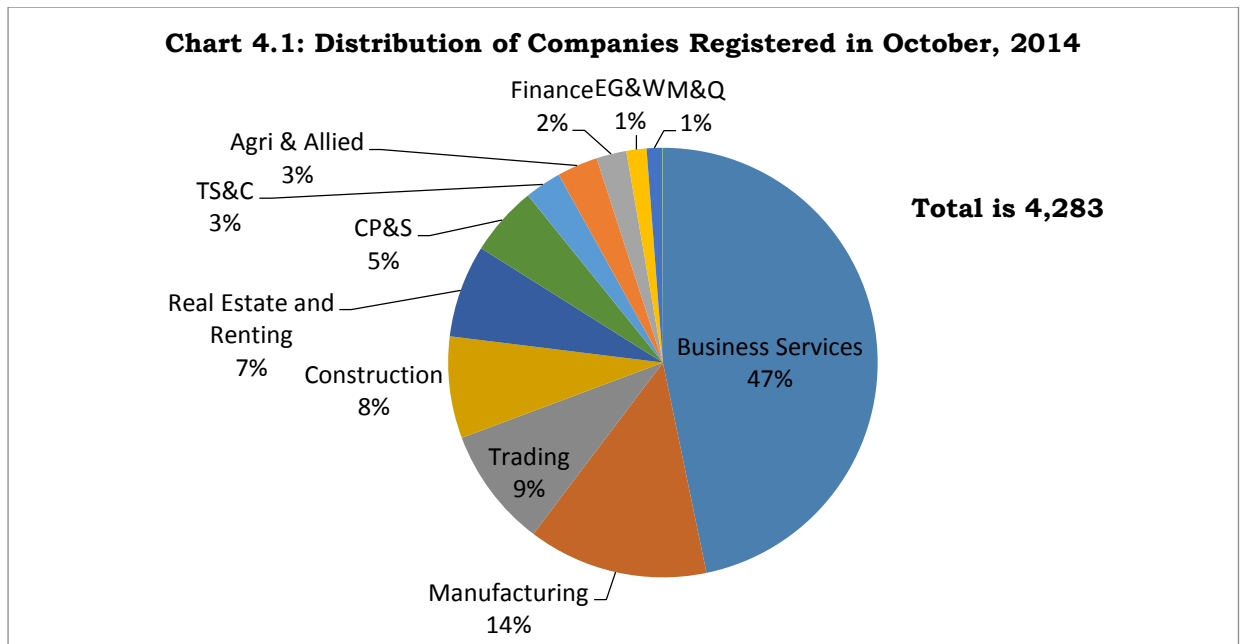
7. An analysis of registration of new companies during January 2013 to October 2014 indicates that monthly registration of companies is showing an increasing trend after hitting its lowest of 765 in April 2014 (**Chart 3.1**). However, total of 4,283 companies were registered in October 2014 as compared to 6,585 in October 2013. An increasing trend is also observed in monthly registration of LLPs in last few months with maximum registration of 1,235 LLPs in September 2014 (**Table 3.1**). Registration of new companies as well as LLPs has picked-up since April 2014, although a decline their new registrations have been witnessed in October 2014.



IV. REGISTRATION OF NEW COMPANIES DURING OCTOBER, 2014

8. During the month of October, 2014, a total of 4,283 companies were registered with collective authorized capital of Rs. 5,515.79 crore. Of them 4,261 companies were registered as Companies Limited by Shares with authorized capital of Rs. 5,515.72 crore; 20 companies were registered as Limited by Guarantees with authorized capital of Rs. 5 lakh; 2 companies were registered as Unlimited Company with authorized capital of Rs. 2 lakh (**Table-4.1**).

9. Economic-activity wise classification of companies registered during October, 2014 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies are in Business Services (2,002) followed by Manufacturing (581), Trading (385), Construction (328) and Real Estate & Renting (299).

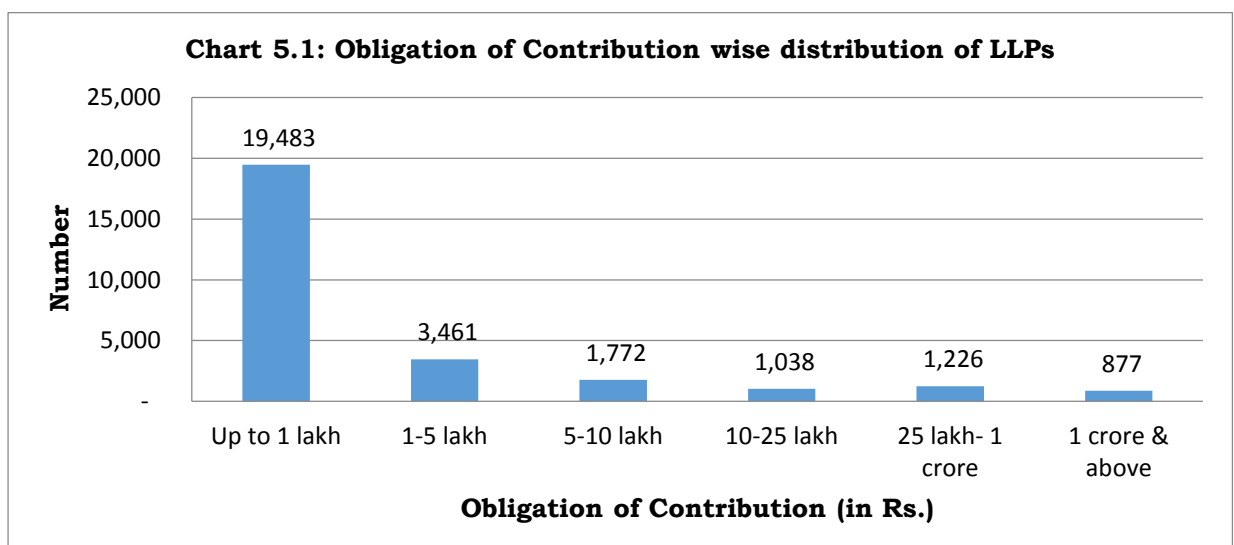


'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, CP&S is 'Community, personal & Social Services'

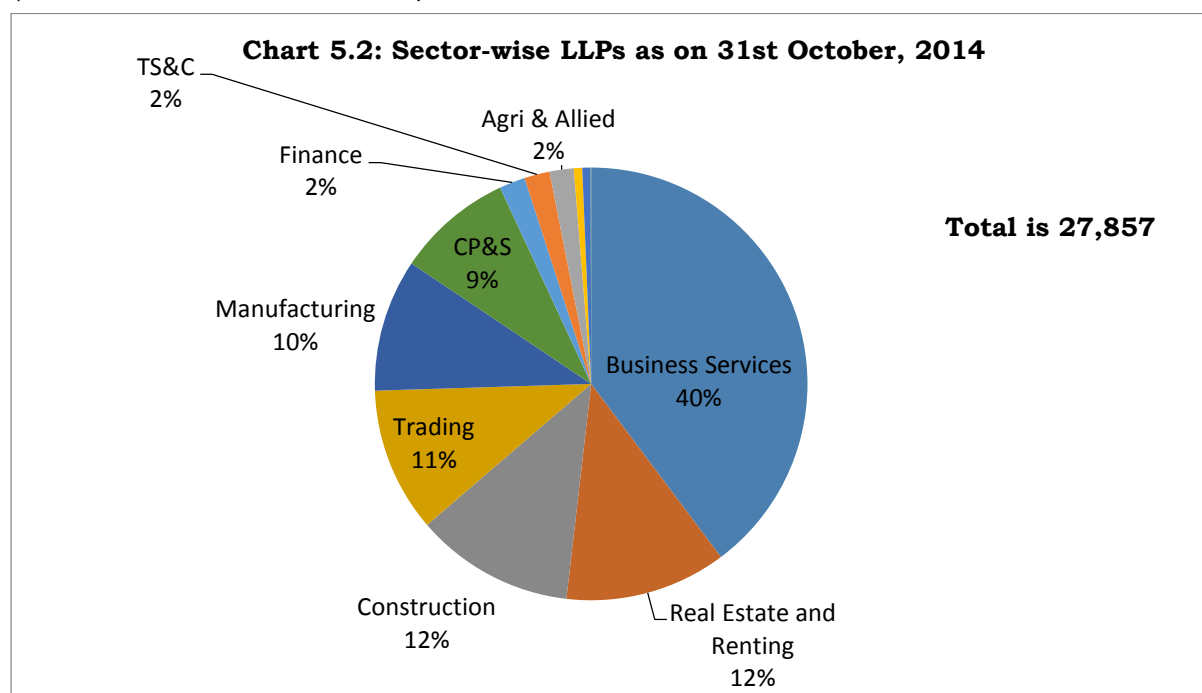
10. During October, 2014, 829 (19.36%) companies were registered in Maharashtra, followed by 608 (14.20%) in Delhi, and 387(9.04%) in Uttar Pradesh (**Table-4.3**).

V. Limited Liability Partnerships (LLP) and Foreign Companies

11. As on 31st October, 2014, a total number of 28,202 LLPs were registered in the country and 27,857 of them were active. About 82.36% active LLPs (22,944 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 3.15% (877 in number) of LLPs have obligation of contribution of above Rs.1 crore each (**Table-5.1 and Chart 5.1**).



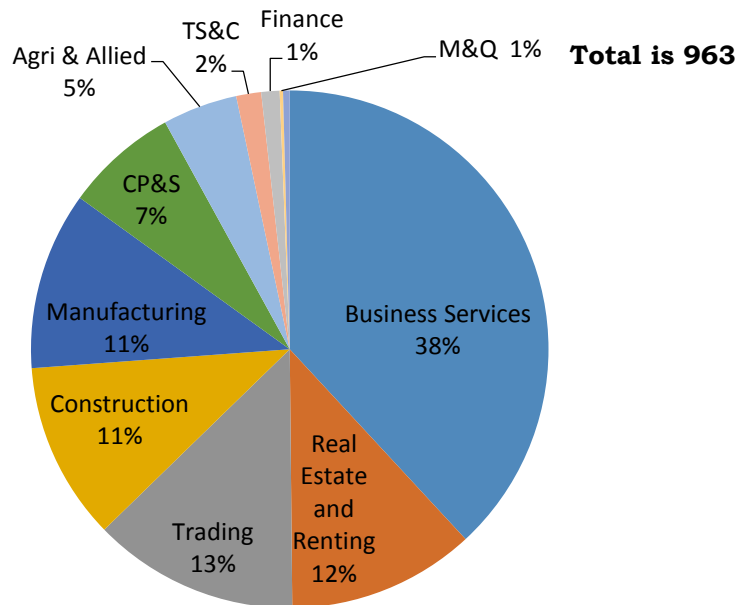
12. Broad economic sector wise classification of active LLPs as on 31st October, 2014 reveals that Service sector account for 20,939 LLPs, followed by Industry and Agriculture sectors accounting for 6,413 and 503 respectively. Economic-activity wise classification of active LLPs as on 31st October, 2014 reveals that a large number of LLPs are in Business Services (11,076) followed by Real Estate & Renting (3,361), Construction (3,309) and Trading (3,008) (**Table-5.2 and Chart 5.2**).



'TS&C' is Transport, Storage and Communication, CP&S is 'Community, personal & Social Services'.

13. A total of 963 Limited Liability Partnerships (LLPs) were registered during October, 2014 with collective obligation of contribution of Rs. 217.77 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 367 LLPs were registered in Business Services, followed by 124 in Trading and 113 in Real Estate and Renting (**Table-5.3 and Chart 5.3**). Highest number of 376 LLPs were registered in Maharashtra (39.04%) followed by 109 in Delhi (11.32%) during the month of October 2014.

Chart 5.3: Sector-wise LLPs Registered in October, 2014



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, CP&S is 'Community, personal & Social Services'.

Foreign Companies

14. As on 31st October, 2014, a total of 3,294 foreign companies were doing business in India. During the month of October, 2014, 20 foreign companies were registered in India, 6 in Delhi, 4 each in Haryana and Karnataka, 3 in Maharashtra and 1 each in states of Kerala, Tamil Nadu and West Bengal. A total of 12 foreign companies were registered under Business Services during the month.

Table 1.1 Summary Statement on Companies in India as on 31st October, 2014

| | | |
|------------|---|------------------|
| 1 | Companies Registered as on 31st October, 2014 | 1,427,281 |
| 2 | Number of Closed Companies | 261,325 |
| <i>i</i> | <i>No. of Companies Liquidated/Dissolved</i> | 10,242 |
| <i>ii</i> | <i>No. of Companies Defunct/ Struck-off (Section 560)</i> | 234,188 |
| <i>iii</i> | <i>No. of Companies Amalgamated/merged</i> | 14,616 |
| <i>iv</i> | <i>No. of Companies Converted to LLP</i> | 2,279 |
| 3 | Number of Companies lying dormant u/s 455 of Companies Act, 2013 | 39 |
| 4 | Number of Companies not having not filed statutory annual filings consecutively for three years | 141,114 |
| 5 | Number of Companies under Liquidation | 5,174 |
| 6 | Number of Companies which are under the process of Section 560 of the Companies Act, 1956 | 22,338 |
| 7 | Number of Companies lying AIPG (Active in Progress) | 581 |
| | Number of Active companies | 996,710 |

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2: Authorized Capital-wise Active Companies as on 31st October, 2014

(Authorized Capital in Rs. Crore)

| Sl. No. | Authorized Capital Range | Private | | Public | | Total | |
|---------|-------------------------------|----------------|---------------------|---------------|---------------------|----------------|---------------------|
| | | Number | Authorized Capital | Number | Authorized Capital | Number | Authorized Capital |
| 1 | Up to 1 lakh | 335,238 | 3,311.21 | 1,570 | 1.31 | 336,808 | 3,312.53 |
| 2 | Above 1 lakh to 5 lakh | 186,290 | 7,864.76 | 9,380 | 467.27 | 195,670 | 8,332.03 |
| 3 | Above 5 lakh to 10 lakh | 114,313 | 11,163.99 | 5,736 | 546.84 | 120,049 | 11,710.84 |
| 4 | Above 10 lakh to 25 lakh | 85,683 | 17,793.51 | 5,200 | 1,138.95 | 90,883 | 18,932.45 |
| 5 | Above 25 lakh to 50 lakh | 69,405 | 30,033.57 | 5,273 | 2,404.67 | 74,678 | 32,438.25 |
| 6 | Above 50 lakh to 1 crore | 57,986 | 51,555.87 | 7,736 | 7,287.31 | 65,722 | 58,843.17 |
| 7 | Above 1 crore to 2 crore | 32,993 | 54,766.75 | 5,184 | 8,906.83 | 38,177 | 63,673.58 |
| 8 | Above 2 crore to 5 crore | 29,766 | 108,051.69 | 8,217 | 32,430.49 | 37,983 | 140,482.18 |
| 9 | Above 5 crore to 10 crore | 9,822 | 77,447.48 | 5,754 | 45,920.17 | 15,576 | 123,367.64 |
| 10 | Above 10 crore to 25 crore | 6,038 | 100,362.41 | 4,931 | 84,544.85 | 10,969 | 184,907.26 |
| 11 | Above 25 crore to 100 crore | 3,494 | 174,163.98 | 3,528 | 183,859.96 | 7,022 | 358,023.94 |
| 12 | Above 100 crore to 500 crore | 1,056 | 224,148.90 | 1,190 | 258,611.34 | 2,246 | 482,760.23 |
| 13 | Above 500 crore to 1000 crore | 125 | 95,045.89 | 225 | 178,545.81 | 350 | 273,591.70 |
| 14 | Above 1000 crore | 117 | 456,272.94 | 460 | 2,053,541.32 | 577 | 2,509,814.25 |
| | Total | 932,326 | 1,411,982.95 | 64,384 | 2,858,207.11 | 996,710 | 4,270,190.06 |

Table 1.3: State/UT-wise Status of Companies Registered as on 31st October, 2014

| Sl. No. | State | Registered | Closed | Annual filings not done for 3 years | Dormant | Under Liquidation | Under Struck-off | AIPG | Active |
|---------|----------------------|------------------|----------------|-------------------------------------|-----------|-------------------|------------------|------------|----------------|
| 1 | A&N Islands | 235 | 5 | 45 | - | - | - | 3 | 182 |
| 2 | Andhra Pradesh | 20,425 | 1,991 | 5,431 | - | 52 | 295 | 21 | 12,635 |
| 3 | Arunachal Pradesh | 488 | 234 | 8 | - | 2 | 61 | 1 | 182 |
| 4 | Assam | 9,145 | 2,704 | 174 | - | 15 | 1,271 | 1 | 4,980 |
| 5 | Bihar | 18,809 | 2,367 | 1,233 | - | 42 | 3,352 | 5 | 11,810 |
| 6 | Chandigarh | 12,459 | 3,865 | 1,113 | - | 68 | 49 | 2 | 7,362 |
| 7 | Chhattisgarh | 7,366 | 1,037 | 249 | - | 1 | 20 | 1 | 6,058 |
| 8 | Dadra & Nagar Haveli | 437 | 38 | 53 | - | - | 9 | - | 337 |
| 9 | Daman and Diu | 303 | 58 | 22 | 1 | 1 | 34 | 1 | 186 |
| 10 | Delhi | 266,772 | 43,078 | 28,397 | 17 | 675 | 1,396 | 56 | 193,153 |
| 11 | Goa | 7,273 | 1,405 | 448 | - | 11 | 621 | - | 4,788 |
| 12 | Gujarat | 79,616 | 13,965 | 10,972 | - | 567 | 2,645 | 19 | 51,448 |
| 13 | Haryana | 24,767 | 2,411 | 2,181 | - | 28 | 133 | 4 | 20,010 |
| 14 | Himachal Pradesh | 4,614 | 1,089 | 421 | - | 20 | 125 | 2 | 2,957 |
| 15 | Jammu and Kashmir | 3,889 | 600 | 978 | - | 15 | 71 | 3 | 2,222 |
| 16 | Jharkhand | 8,593 | 1,048 | 620 | - | 12 | 779 | 4 | 6,130 |
| 17 | Karnataka | 76,011 | 15,131 | 7,979 | 3 | 493 | 807 | 37 | 51,561 |
| 18 | Kerala | 37,097 | 10,215 | 2,240 | 1 | 296 | 67 | 17 | 24,261 |
| 19 | Lakshadweep | 12 | - | 2 | - | - | - | - | 10 |
| 20 | Madhya Pradesh | 29,127 | 7,292 | 1,350 | - | 65 | 175 | 5 | 20,240 |
| 21 | Maharashtra | 289,053 | 40,497 | 34,317 | 5 | 1,176 | 2,113 | 223 | 210,722 |
| 22 | Manipur | 370 | 154 | 17 | - | - | 36 | 1 | 162 |
| 23 | Meghalaya | 928 | 320 | 14 | - | 2 | 69 | - | 523 |
| 24 | Mizoram | 93 | 53 | 7 | - | - | 7 | - | 26 |
| 25 | Nagaland | 470 | 262 | 25 | - | 1 | 35 | - | 147 |
| 26 | Odisha | 17,953 | 5,525 | 571 | - | 63 | 236 | - | 11,558 |
| 27 | Puducherry | 2,711 | 1,132 | 228 | - | 13 | 7 | 1 | 1,330 |
| 28 | Punjab | 25,821 | 8,414 | 2,036 | - | 113 | 124 | 7 | 15,127 |
| 29 | Rajasthan | 44,992 | 7,083 | 1,408 | 1 | 74 | 2,126 | 7 | 34,293 |
| 30 | Sikkim | - | - | - | - | - | - | - | - |
| 31 | Tamil Nadu | 112,112 | 27,387 | 15,577 | - | 266 | 1,574 | 72 | 67,235 |
| 32 | Telangana | 74,931 | 6,784 | 17,333 | - | 221 | 667 | 70 | 49,856 |
| 33 | Tripura | 325 | 80 | 5 | - | - | 39 | - | 201 |
| 34 | Uttar Pradesh | 62,113 | 11,203 | 4,747 | 2 | 213 | 578 | 13 | 45,357 |
| 35 | Uttarakhand | 4,505 | 717 | 86 | - | 14 | 259 | - | 3,429 |
| 36 | West Bengal | 183,466 | 43,181 | 827 | 8 | 655 | 2,558 | 5 | 136,232 |
| | Total | 1,427,281 | 261,325 | 141,114 | 39 | 5,174 | 22,338 | 581 | 996,710 |

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
2. Sikkim is not covered under the Companies Act, 1956

Table 1.4: Economic Activity-wise Active Companies as on 31st October, 2014
(Authorized Capital in Rs. Crore)

| Sl. No. | Economic Activity | Private | | Public | | Total | |
|------------|--|----------------|---------------------|---------------|---------------------|----------------|---------------------|
| | | Number | Authorized Capital | Number | Authorized Capital | Number | Authorized Capital |
| I | Agriculture and Allied Activities | 22,602 | 15,423.32 | 2,835 | 32,578.94 | 25,437 | 48,002.27 |
| II | Industry | 316146 | 688,772.56 | 25,721 | 1,619,279.12 | 341,867 | 2,308,051.68 |
| 1 | <i>Manufacturing</i> | 194,112 | 375,081.55 | 17,865 | 612,548.88 | 211,977 | 987,630.43 |
| 2 | <i>Construction</i> | 99,807 | 177,652.47 | 5,375 | 219,341.36 | 105,182 | 396,993.83 |
| 3 | <i>Electricity, Gas & Water companies</i> | 11278 | 110,290.18 | 1,734 | 730,037.27 | 13,012 | 840,327.45 |
| 4 | <i>Mining & Quarrying</i> | 10,949 | 25,748.36 | 747 | 57,351.61 | 11,696 | 83,099.96 |
| III | Services | 571672 | 676,187.41 | 33,711 | 1,041,913.13 | 605,383 | 1,718,100.54 |
| 1 | <i>Business Services</i> | 232,034 | 236,686.16 | 9,877 | 377,305.48 | 241,911 | 613,991.64 |
| 2 | <i>Trading</i> | 142,382 | 130,524.08 | 6,262 | 102,583.91 | 148,644 | 233,107.99 |
| 3 | <i>Real Estate and Renting</i> | 69,096 | 60,574.11 | 3,842 | 31,362.61 | 72,938 | 91,936.72 |
| 4 | <i>Community, personal & Social Services</i> | 58,241 | 54,462.37 | 3,857 | 115,168.40 | 62,098 | 169,630.77 |
| 5 | <i>Finance</i> | 39,139 | 150,148.50 | 8,283 | 211,786.21 | 47,422 | 361,934.71 |
| 6 | <i>Transport, storage and Communications</i> | 30,156 | 42,714.41 | 1,457 | 163,494.79 | 31,613 | 206,209.20 |
| 7 | <i>Insurance</i> | 624 | 1,077.78 | 133 | 40,211.73 | 757 | 41,289.51 |
| IV | Others | 21,906 | 31,599.65 | 2,117 | 164,435.92 | 24,023 | 196,035.57 |
| | Total: | 932,326 | 1,411,982.95 | 64,384 | 2,858,207.11 | 996,710 | 4,270,190.06 |

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Unclassified

| Table 2.1: Economic Activity-wise One Person Company (Authorized Capital in Rs. Lakhs) | | | | | |
|--|--|------------------|--------------------|----------------------|--------------------|
| Sl. No. | Economic Activity | Up to 31.10.2014 | | During October, 2014 | |
| | | Number | Authorized Capital | Number | Authorized Capital |
| I | Agriculture and Allied Activities | 15 | 79.00 | 4 | 54.00 |
| II | Industry | 139 | 399.00 | 15 | 57.00 |
| 1 | <i>Manufacturing</i> | 73 | 186.00 | 6 | 15.00 |
| 2 | <i>Construction</i> | 48 | 149.00 | 5 | 5.00 |
| 3 | <i>Electricity, Gas & Water companies</i> | 5 | 23.00 | 2 | 11.00 |
| 4 | <i>Mining & Quarrying</i> | 13 | 41.00 | 2 | 26.00 |
| III | Services | 757 | 1,507.50 | 146 | 264.50 |
| 1 | <i>Business Services</i> | 526 | 1,040.50 | 113 | 200.50 |
| 2 | <i>Trading</i> | 74 | 131.00 | 10 | 14.00 |
| 3 | <i>Real Estate and Renting</i> | 20 | 73.00 | 3 | 3.00 |
| 4 | <i>Community, personal & Social Services</i> | 106 | 201.00 | 13 | 22.00 |
| 5 | <i>Finance</i> | 6 | 6.00 | 1 | 1.00 |
| 6 | <i>Transport, storage and Communications</i> | 25 | 56.00 | 6 | 24.00 |
| | Total | 911 | 1,985.50 | 165 | 375.50 |

| Table 3.1: Number of Companies and LLPs Registered during the months | | | |
|---|------------------|-------------------|-------|
| Month | Public Companies | Private Companies | LLP |
| January 2013 | 182 | 5,326 | 483 |
| February 2013 | 243 | 6,229 | 337 |
| March 2013 | 202 | 6,708 | 535 |
| April 2013 | 383 | 8,643 | 666 |
| May 2013 | 324 | 10,222 | 662 |
| June 2013 | 260 | 7,804 | 565 |
| July 2013 | 230 | 8,554 | 679 |
| August 2013 | 171 | 7,010 | 531 |
| September 2013 | 271 | 7,227 | 524 |
| October 2013 | 175 | 6,410 | 586 |
| November 2013 | 169 | 7,166 | 493 |
| December 2013 | 204 | 7,740 | 722 |
| January 2014 | 256 | 7,950 | 792 |
| February 2014 | 213 | 7,300 | 865 |
| March 2014 | 508 | 9,247 | 897 |
| April 2014 | 27 | 738 | 562 |
| May 2014 | 29 | 1,760 | 531 |
| June 2014 | 89 | 4,712 | 825 |
| July 2014 | 139 | 7,090 | 1,131 |
| August 2014 | 130 | 6,546 | 1,171 |
| September 2014 | 139 | 6,725 | 1,235 |
| October 2014 | 89 | 4,194 | 963 |

| Table 4.1: Registration of New Companies during October, 2014 | | | |
|--|--------------------------------------|---------------|---------------------------------------|
| Sl. No. | Category | Number | Authorized Capital (Rs. Lakhs) |
| 1 | Company Limited by Shares | 4,261 | 551,571.54 |
| i | <i>Private</i> | 4,173 | 44,587.54 |
| ii | <i>Public</i> | 88 | 506,984.00 |
| 2 | Company Limited by Guarantees | 20 | 5.00 |
| i | <i>Private</i> | 19 | 5.00 |
| ii | <i>Public</i> | 1 | 0.00 |
| 3 | Unlimited Company | 2 | 2.00 |
| i | <i>Private</i> | 2 | 2.00 |
| ii | <i>Public</i> | 0 | 0.00 |
| | Total | 4,283 | 551,578.54 |

| Table 4.2: Activity-wise New Companies Registered during October, 2014 (Authorized Capital in Rs. Lakhs) | | | | | | | |
|--|--|----------------|---------------------------|---------------|---------------------------|---------------|---------------------------|
| Sl. No. | Economic Activity | Private | | Public | | Total | |
| | | Number | Authorized Capital | Number | Authorized Capital | Number | Authorized Capital |
| I | Agriculture and Allied Activities | 125 | 3,477.10 | 6 | 130.00 | 131 | 3,607.10 |
| II | Industry | 1,007 | 12,853.37 | 17 | 310.00 | 1,024 | 13,163.37 |
| | <i>Manufacturing</i> | 573 | 8,301.20 | 8 | 235.00 | 581 | 8,536.20 |
| | <i>Construction</i> | 322 | 3,537.67 | 6 | 55.00 | 328 | 3,592.67 |
| | <i>Electricity, Gas & Water Companies</i> | 63 | 661.00 | 2 | 10.00 | 65 | 671.00 |
| | <i>Mining & Quarrying</i> | 49 | 353.50 | 1 | 10.00 | 50 | 363.50 |
| III | Services | 3,062 | 28,264.07 | 66 | 506,544.00 | 3,128 | 534,808.07 |
| | <i>Business Services</i> | 1,971 | 14,559.57 | 31 | 1,562.00 | 2,002 | 16,121.57 |
| | <i>Trading</i> | 384 | 3,682.50 | 1 | 5.00 | 385 | 3,687.50 |
| | <i>Community, personal & Social Services</i> | 221 | 2,323.00 | 4 | 1,020.00 | 225 | 3,343.00 |
| | <i>Real Estate and Renting</i> | 292 | 3,149.00 | 7 | 40.00 | 299 | 3,189.00 |
| | <i>Transport, storage and Communications</i> | 114 | 3,527.00 | 4 | 70.00 | 118 | 3,597.00 |
| | <i>Finance</i> | 78 | 923.00 | 19 | 503,847.00 | 97 | 504,770.00 |
| | <i>Insurance</i> | 2 | 100.00 | - | - | 2 | 100.00 |
| | Total | 4,194 | 44,594.54 | 89 | 506,984.00 | 4,283 | 551,578.54 |

Table 4.3: State/UT-wise Registration of Companies during October, 2014

(Authorized Capital in Rs. Lakhs)

| Sl. No. | State/UT | Private | | Public | | Total | |
|---------|----------------------|--------------|--------------------|-----------|--------------------|--------------|--------------------|
| | | Number | Authorized Capital | Number | Authorized Capital | Number | Authorized Capital |
| 1 | A & N Islands | 2 | 51.00 | - | - | 2 | 51.00 |
| 2 | Andhra Pradesh | 157 | 2,734.00 | 2 | 105.00 | 159 | 2,839.00 |
| 3 | Assam | 9 | 53.00 | - | - | 9 | 53.00 |
| 4 | Bihar | 84 | 1,000.00 | 1 | 15.00 | 85 | 1,015.00 |
| 5 | Chandigarh | 20 | 65.00 | - | - | 20 | 65.00 |
| 6 | Chhattisgarh | 29 | 652.00 | - | - | 29 | 652.00 |
| 7 | Dadra & Nagar Haveli | 1 | 1.00 | - | - | 1 | 1.00 |
| 8 | Delhi | 598 | 3,352.50 | 10 | 2,631.00 | 608 | 5,983.50 |
| 9 | Goa | 15 | 100.00 | - | - | 15 | 100.00 |
| 10 | Gujarat | 193 | 2,520.00 | 5 | 1,120.00 | 198 | 3,640.00 |
| 11 | Haryana | 135 | 1,995.50 | 5 | 275.00 | 140 | 2,270.50 |
| 12 | Himachal Pradesh | 12 | 38.00 | - | - | 12 | 38.00 |
| 13 | Jammu and Kashmir | 11 | 55.00 | - | - | 11 | 55.00 |
| 14 | Jharkhand | 41 | 456.00 | 1 | 50.00 | 42 | 506.00 |
| 15 | Karnataka | 366 | 2,671.67 | 4 | 220.00 | 370 | 2,891.67 |
| 16 | Kerala | 64 | 488.00 | - | - | 64 | 488.00 |
| 17 | Madhya Pradesh | 90 | 632.00 | 2 | 15.00 | 92 | 647.00 |
| 18 | Maharashtra | 812 | 11,298.42 | 17 | 2,185.00 | 829 | 13,483.42 |
| 19 | Manipur | 5 | 47.00 | - | - | 5 | 47.00 |
| 20 | Nagaland | 1 | 100.00 | - | - | 1 | 100.00 |
| 21 | Odisha | 1 | 10.00 | - | - | 1 | 10.00 |
| 22 | Puducherry | 73 | 689.00 | - | - | 73 | 689.00 |
| 23 | Punjab | 7 | 24.00 | - | - | 7 | 24.00 |
| 24 | Rajasthan | 45 | 195.00 | 3 | 60.00 | 48 | 255.00 |
| 25 | Tamil Nadu | 125 | 758.00 | 4 | 30.00 | 129 | 788.00 |
| 26 | Telangana | 348 | 3,153.70 | 7 | 500,056.00 | 355 | 503,209.70 |
| 27 | Tripura | 303 | 2,617.75 | 3 | 15.00 | 306 | 2,632.75 |
| 28 | Uttar Pradesh | 369 | 4,539.50 | 18 | 162.00 | 387 | 4,701.50 |
| 29 | Uttarakhand | 27 | 600.00 | - | - | 27 | 600.00 |
| 30 | West Bengal | 251 | 3,697.50 | 7 | 45.00 | 258 | 3,742.50 |
| | Total | 4,194 | 44,594.54 | 89 | 506,984.00 | 4,283 | 551,578.54 |

| Table 5.1: Obligation of Contribution wise Active LLPs as on 31st October, 2014 | | | |
|---|---|---------------|---|
| Sl. No. | Obligation of Contribution Range | Number | Obligation of Contribution (in Rs Lakhs) |
| 1 | Up to 1 lakh | 19,483 | 15,198.40 |
| 2 | Above 1 lakh to 5 lakh | 3,461 | 11,908.20 |
| 3 | Above 5 lakh to 10 lakh | 1,772 | 16,536.84 |
| 4 | Above 10 lakh to 25 lakh | 1,038 | 19,233.03 |
| 5 | Above 25 lakh to 50 lakh | 653 | 26,769.30 |
| 6 | Above 50 lakh to 1 crore | 573 | 49,920.64 |
| 7 | Above 1 crore to 2 crore | 264 | 40,495.00 |
| 8 | Above 2 crore to 5 crore | 306 | 105,533.22 |
| 9 | Above 5 crore to 10 crore | 125 | 98,391.07 |
| 10 | Above 10 crore to 25 crore | 86 | 143,848.39 |
| 11 | Above 25 crore to 100 crore | 85 | 458,537.11 |
| 12 | Above 100 crore | 11 | 262,719.88 |
| | Total | 27,857 | 1,249,091 |

| Table 5.2: Economic Activity-wise Active LLPs as on 31st October, 2014 | | | |
|--|--|---------------|---|
| Sl. No. | Economic Activity | Number | Obligation of Contribution (in Rs Lakhs) |
| I | Agriculture and Allied Activities | 503 | 19,152.46 |
| II | Industry | 6,413 | 471,296.37 |
| 1 | <i>Manufacturing</i> | 2,757 | 134,020.71 |
| 2 | <i>Construction</i> | 3,309 | 179,885.43 |
| 3 | <i>Electricity, Gas & Water Companies</i> | 174 | 149,460.38 |
| 4 | <i>Mining & Quarrying</i> | 173 | 7,929.85 |
| III | Services | 20,939 | 758,630.24 |
| 1 | <i>Business Services</i> | 11,076 | 225,839.53 |
| 2 | <i>Trading</i> | 3,008 | 230,210.07 |
| 3 | <i>Real Estate and Renting</i> | 3,361 | 167,231.25 |
| 4 | <i>Community, personal & Social Services</i> | 2,420 | 54,597.42 |
| 5 | <i>Finance</i> | 538 | 75,963.55 |
| 6 | <i>Transport, storage and Communications</i> | 528 | 4,720.93 |
| 7 | <i>Insurance</i> | 8 | 67.50 |
| IV | Unclassified | 2 | 12.00 |
| | Total | 27,857 | 1,249,091.07 |

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

Table 5.3: Economic Activity wise LLPs Registered during October, 2014

| Sl. No. | Economic Activity | Number | Obligation of Contribution (in Rs Lakhs) |
|----------------|--|---------------|---|
| I | Agriculture and Allied Activities | 45 | 2,543.50 |
| II | Industry | 220 | 12,756.54 |
| 1 | <i>Manufacturing</i> | 107 | 6,401.24 |
| 2 | <i>Construction</i> | 107 | 6,246.29 |
| 3 | <i>Electricity, Gas & Water companies</i> | 4 | 8.00 |
| 4 | <i>Mining & Quarrying</i> | 2 | 101.00 |
| III | Services | 698 | 6,476.71 |
| 1 | <i>Business Services</i> | 367 | 2,971.32 |
| 2 | <i>Trading</i> | 124 | 1,642.54 |
| 3 | <i>Real Estate and Renting</i> | 113 | 1,225.80 |
| 4 | <i>Community, personal & Social Services</i> | 68 | 488.85 |
| 5 | <i>Finance</i> | 11 | 65.70 |
| 6 | <i>Transport, storage and Communications</i> | 15 | 82.50 |
| | Total | 963 | 21,776.75 |

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.